

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2182  
ANSWERED ON:05.12.2014  
MILITARY CANTONMENTS  
Reddy Shri Ch. Malla

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of cantonments which are administered under the Cantonment Act, State/UT-wise;
- (b) whether any military cantonments are not under the Cantonment Act and if so, the details thereof along with their administrative set up; and
- (c) the details of cantonments which are mixed townships having civil and military habitation, State/UT-wise?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (c): There are 62 Cantonments in the country which are notified and administered under the Cantonments Act 2006. All these Cantonments are mixed townships having both Military and civil habitation. State / UT-wise list of Cantonments is annexed.